## Erratic power situation in the country

3858. SHRIMATI JAYA BACHCHAN: Will the Minister of POWER be pleased to state:

- (a) whether Government has taken note of the erratic power situation across the country, especially in rural areas;
- (b) if so, the details of the power generation capacity and demand in the country;
- (c) whether Government has taken step to raise the power generation capacity in the Twelfth Plan; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Most of the States/UTs have been facing power shortage in the country. During the period April, 2012 to March, 2013, the peak and energy shortage in the country including rural areas were 9.0% and 8.7% respectively. However, supply and distribution of electricity in a State/UT is the responsibility of the respective State/UT Government which makes arrangements for supply of power to various categories of consumers/areas (including rural as well as urban) in the State/UT.

- (b) The total All India Installed Capacity of electric generating stations as on 31st March, 2013 was 2,23,343.60 MW and the demand was 1,35,453 MW.
- (c) and (d) Yes, Sir. Government has planned Capacity addition of 88,537 MW during Twelfth Plan period (2012-2017) and instituted processes for rigorous monitoring of capacity addition in the Twelfth Plan. Capacity addition in the first year of the Twelfth Plan is 20,623 MW.

## Status of hydro-power projects

3859. DR. CHANDAN MITRA: Will the Mnister of POWER be pleased to state:

- (a) whether it is a fact that hydro-power projects with a combined capacity of 42,000 MW allotted to private developers in various States are yet to take off;
  - (b) if so, the details thereof along with reasons for the delay; and
- (c) the fresh steps taken by Government to exploit the hydro-power generation potential of the country especially in North-Eastern States to bridge the demand and supply gap of power generation?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (c) As of now, 136 Nos. of hydro projects with a combined capacity of 40991.5 MW have been allotted to Private Developers by State Governments which are yet to be taken up for construction. The status of these projects is given in the Statement (See below).

It is known that development of H.E. Projects is an intricate and long drawn process, spanning over 3-5 years. Long time is required for Survey and Investigation, preparation of DPR, obtaining of statutory and non-statutory clearances including environment and forest clearances, concurrence by CEA, investment decision and financial closure. Once the projects achieve financial closure, implementation takes another 5-8 years. Thus, hydro projects usually have long gestation period. Therefore, the projects which are under development are likely to come up during the 13th Plan and beyond.

The Government has taken the following steps to peploit hydro power generation potential of the country for hydro power development in the country:

- Each project is monitored by the Central Electricity Authority (CEA) continuously through frequent site visits, interaction with the developers, critical study of monthly progress reports, etc. Chairperson, CEA holds review meetings with the developers and other stakeholders to sort out the critical issues/bottlenecks.
- A Power Project Monitoring Panel (PPMP) has been set up by the Ministry of Power to independently follow up and monitor the progress of the hydro projects.
- Review meetings are taken by Ministry of Power regularly with the concerned officers of CEA, equipment manufacturers, State Utilities/ Central Public Sector Undertakings/Project developers, etc. to sort out the critical issues.
- A Task Force on Hydro Power Development was constituted on 03.09.2007 under the Chairmanship of Minister of Power to examine and resolve all issues relating to Hydro Project Development. So far five meetings have been held. The 5th meeting was held on 27.02.2013.
- An Advisory Group under the Chairmanship of Minister of Power has been set up in January, 2013 to discuss and deliberate periodically issues pertaining to the Power Sector and suggest reforms in different areas related to the sector.

Statement

Hydro projects allotted to private developers by State Governments and are yet to be taken up for construction

| Sl. No.  | Project                 | Capacity (MW)     | Developer                                     | Status   |
|----------|-------------------------|-------------------|---|--|
| 1        | 2                       | 3,                | 4   | 5  |
| 4.       | Projects cleared/ issue | ed concurrence by | CEA & yet to be taken up fo                   | or execution   |
| Iimach   | al Pradesh              |                   |   |  |
| re.      | Kutehr (3x80 MW)        | 240               | M/s. JSW Energy Ltd.                          | • Concurrence accorded on 31.8.10.   |
|          |                         |                   |   | • Commissioning period: 60 months from zero date of October 2010.                              |
|          |                         |                   |   | • Environmental clearance accorded on 5.07.11.   |
|          |                         |                   |   | • Stage-II Forest Clearance accorded on 19.02.2013   |
| <u>.</u> | Bajoli Holi (3x60MW)    | 180               | M/s. GMR Bajoli Holi<br>Hydro Power Pvt. Ltd. | <ul><li>Concurrence accorded on 30.12.2011.</li><li>Commissioning schedule Dec-2016.</li></ul> |
|          |                         |                   |   | • Environment Clearance accorded on 24.01.2011.  |
|          |                         |                   |   | • Forest Clearance for Stage-II obtained or 26.10.2012.  |

| 1       | 2                         | 3   | 4                                      | 5  |
|---------|---------------------------|-----|--|--|
| 3.      | Miyar HEP (3x40)          | 120 | MHPCL                                  | <ul> <li>Concurrence accorded on 07.02.2013.</li> </ul>  |
|         |                           |     |  | <ul> <li>Environment Clearance accorded on<br/>30.7.2012.</li> </ul>   |
|         |                           |     |  | <ul> <li>Forest Clearance for Stage-1 accorded on<br/>27.7.2012.</li> </ul>  |
|         |                           |     |  | <ul> <li>Commissioning schedule 110 months from<br/>Zero date i.e. 1st May 2013.</li> </ul>  |
| Uttarak | hand                      |     |  |  |
| 4.      | Alaknanda (3x100 MW)      | 300 | M/s. GMR Energy Ltd.                   | <ul> <li>Concurrence accorded on 8.08.2008.</li> </ul>   |
|         |                           |     |  | <ul> <li>Commissioning period: 69 months from<br/>zero date of March, 2009.</li> </ul>   |
|         |                           |     |  | <ul> <li>StII Forest Clearance accorded on<br/>09.11.2012.</li> </ul>  |
| Odisha  |                           |     |  |  |
| 5.      | Jalaput Dam Toe, (3x6 MW) | 18  | M/s Orissa Power<br>Consortium Limited | <ul> <li>TEC accorded on 31.01.2003.</li> <li>Commissioning period: 2 years from financial closure.</li> <li>Date of financial closure yet to be intimated by OPCL.</li> <li>GoAP has taken a decision to entrust the project to APGENCO. Concurrence of Govt. of Odisha awaited.</li> </ul> |

| Sikkir<br>6. | n<br>Panan (4x75 MW)             | 300  | M/s. Himagiri Hydro<br>Energy Pvt. Ltd.      | <ul> <li>Concurrence accorded on 7.03.2011.</li> <li>Commissioning period: 48 months from Zero date of July, 2011.</li> <li>Environment Clearance &amp; Forest Clearance obtained on 02.01.2007 &amp; 6.10.2010.</li> <li>Financial Closure is under finalization. PPA signed on 01.10.2012 with West Bengal.</li> </ul> |
|--------------|----------------------------------|------|--|--|
| Aruna        | ichal Pradesh                    |      |  |  |
| 7.           | Gongri (2x72 MW)                 | 144  | M/s. Dirang Energy Pvt. Ltd.                 | • Concurrence accorded on 04.02.2013.  |
| 8.           | Hirong (4x125 MW)                | 500  | M/s Jaypee Arunachal power Ltd Lt.           | <ul> <li>Concurrence Meeting held on 26.11.2012. Letter of Concurrence is to be issued.</li> <li>Concurrence Meeting held on 31.01.2013. Letter of Concurrence is to be issued.</li> </ul>   |
| 9.           | Etalin (10x307+19.6+<br>7.4 MW)  | 3097 | M/s. Etalin Hydro<br>Electric Power Co. Ltd. | • Concurrence Meeting held on 31.01.2013.  Letter of Concurrence is to be issued.  |
| 10.          | Dibbin (2x60 MW)                 | 120  | M/s. KSK Dibbin Hydro<br>Power Pvt. Ltd.     | <ul> <li>Concurrence accorded on 4.12.09.</li> <li>Commissioning period: 48 months from Zero date of October, 2010</li> <li>Forest clearance Stage-I accorded on 07.2.2012 &amp; awaited for Stage-II.</li> <li>Environment clearance accorded on 23.7.2012.</li> <li>Concurrence accorded on 20.11.09.</li> </ul>       |
| 11.          | Demwe Lower<br>(5x342 + 1x40 MW) | 1750 | M/s. Athena<br>DemwePower Pvt<br>Limited     | <ul> <li>Concurrence accorded on 20.11.09.</li> <li>Commissioning period 61 months from Zero date of April 2011.</li> </ul>  |

| 1  | 2                       | 3           | 4  | 5  |
|----|-------------------------|-------------|--|--|
|    |                         |             |  | <ul> <li>Environment clearance accorded on 12.02.2010.</li> <li>In principle Forest Clearance accorded on 01.3.2012.</li> </ul>  |
|    | Lower Siang (9x300 MW)  | 2700        | M/s. Jai Prakash<br>Arunachal Power Ltd. | <ul> <li>Concurrence accorded on 16.02.2010.</li> <li>Commissioning period 114 months from Zero date of January, 2011.</li> <li>FC proposal submitted to State Government on 13.4.2011.</li> </ul> |
|    |                         | <b>T</b> 00 |  | <ul> <li>Public hearing fixed by AOSPCB for 17,18</li> <li>20 April, 2012, could not be held due to law and order problem.</li> </ul>  |
| 3. | Nyamjang Chhu(6x130 MW) | 7/80        | M/s. NJC Hydro                           | <ul> <li>Concurrence accorded on 24.3.11.</li> <li>Power Project Ltd.</li> <li>Commissioning period: 62 months from zero date of January 2012.</li> </ul>  |
|    |                         |             |  | <ul> <li>Environment Clearance accorded on 19.4.2012.</li> <li>Forest clearance Stage-I accorded on 09.4.2012 &amp; awaited for stage-II</li> </ul>  |
| 4. | Tato-II (4x175 MW)      | 700         | M/s. Tato Hydro<br>Power Pvt. Ltd.       | <ul> <li>Concurrence accorded on 22.5.2011.</li> <li>Environment Clearance accorded on 27.6.2011.</li> <li>FAC on 31.5.2011 has advised</li> </ul>   |

|      |                           |       |  | State Govt. to undertake a study interalia to assess cumulative impact of hydroelectric projects on riverine ecosystem. The desired studies are being carried out by North Eastern Hill University (NEHU), Shillong and WAPCOS. |
|------|---------------------------|-------|--|---|
| 15.  | Nafra 2x60 MW             | 120   | M/s. SEW Nafra Power<br>Corp. Pvt. Ltd.      | <ul> <li>Concurrence accorded on 11.2.11.</li> <li>Commissioning period: 36 months from zero date of July 2011.</li> </ul>  |
|      |                           |       |  | • Environment Clearance accorded on 17.01.2011.   |
|      |                           |       |  | <ul> <li>Environment Clearance accorded on 17.01.2011.</li> <li>Forest Clearance stage-II accorded in June, 2012.</li> </ul>  |
|      |                           |       |  | • Financial Closure obtained on 30.9.2011.  |
|      |                           |       |  | • Expected COD is May, 2017.  |
| Jamm | u and Kashmir             |       |  | tarr  |
| 16.  | Ratle HEP (4x205 +lx30MW) | 850   | M/s. Ratle Hydro<br>Electric Power Pvt. Ltd. | <ul> <li>Expected COD is May, 2017.</li> <li>Concurrence accorded on 19.12.2012.</li> <li>Environment Clearance accorded on 12.12.2012.</li> <li>Forest Clearance awaited.</li> </ul>   |
|      | Total (16)                | 11919 |  | 253   |

| 1     | 2                        | 3       | 4  | 5  |
|-------|--------------------------|---------|--|--|
| В.    | DPR under examination    |         |  |  |
| Himac | hal Pradesh              |         |  |  |
| 17.   | Seli (4x100MW)           | 400     | M/s. Seli Hydro Electric<br>Power Company Ltd. | Presentation held on 13.1.2012. Reply to the comments of E&M Cost, GSI, HCD aspects are received which are under examination.  |
| 18.   | Chhatru (3x42 MW)        | 126     | M/s. DCM<br>ShriramInfrastruture Ltd.          | DPR received on 10.4.2012. Presentation held on 06.7.2012.   |
| 19.   | Sach Khas (3x86.67+1x7MV | V) 267  | M/s. L & T HHPL                                | <ul> <li>DPR received in June, 2013. Presentation<br/>held on 21.02.2013. DPR taken under<br/>examination.</li> </ul>  |
|       |                          |         |  | <ul> <li>Hydrology, PPS, &amp; Design Flood aspects<br/>cleared.</li> </ul>  |
| Aruna | chal Pradesh             |         |  |  |
| 20.   | Siyom (6x166.67= 1000 MW | 7) 1000 | M/s. Siyom Hydro<br>Power Pvt. Ltd.            | <ul> <li>Project has been cleared from Civil and<br/>E&amp;M Design aspects. In the 5th Meeting<br/>of STC on conversion of Storage scheme<br/>to ROR scheme on 29.11.2012, the project<br/>has been cleared.</li> </ul> |
|       |                          |         |  | • E&M Cost submitted by developer in Feb., 2013 and currently under examination in CEA.  |

| 21.    | Talong Londa (3x75 MW) | 225  | M/s. GMR Energy Ltd.                 | 2 € | Revised DPR received in Sept. 2010 which is under examination. Most of the aspects cleared except, MoEF and Legal aspects.                              | Written Answers  |
|--------|------------------------|------|--------------------------------------|-----|---|------------------|
|        |                        |      |                                      | ÷   | Concurrence would be processed after receipt of phasing of Civil and E&M Cost.  | iswers to        |
| 22.    | Naying HEP (4x250 MW)  | 1000 | M/s. Naying DSE<br>Power Pvt. Ltd.   | ē.  | All clearance except Civil Qty. received. Cost of Civil & E&M under examination.  |                  |
| 23.    | Kalai-H6x190+1x60MW)   | 1200 | M/s. Kalai Power<br>Pvt. Ltd.        | ٠   | DPR received on 10.4.2012. Presentation Meeting held on 06.7.12.  |                  |
| 24.    | Demwe Upper            | 1080 | M/s. Lohit Urja Pvt. Ltd.            | •   | DPR received in July, 2012.• Developer has submitted the revised PPS, comments on PPS sent on 11.3.2013.  | [30 April, 2013] |
| 25.    | Tagurshit              | 74   | M/s. L&T Ar.Pr.<br>Hydro Power Ltd.  | •   | DPR received in July, 2012, which is under examination.   | )13]             |
| 26.    | Nyukcharong Chhu       | 96   | M/s. SNCPCL                          | •   | Presentation held on 04.03.2013. DPR taken under examination.   | Unstarred        |
| Nagala | nd                     |      |                                      |     |   | red              |
| 27.    | Dhikhu (3x62 MW)       | 186  | M/s. Manu Energy<br>System Pvt. Ltd. | •   | Presentation held on 7.5.2012. Hydrology, PPS, CMDD, HCD, Embankment, SP&PA, E&M Design, Instrumentation, Interstate and International aspects cleared. | Questions 255    |

| 1       | 2                            | 3           | 4                                     | 5   | 256             |
|---------|------------------------------|-------------|---------------------------------------|---|-----------------|
| Megha   | laya                         |             |                                       |   | W.              |
| 28.     | Kynshi-I (2x135)             | 270         | M/s. Athena Kynshi<br>Power Pvt. Ltd. | <ul> <li>Presentation held on 14.3.2013. DPR taken<br/>under examination.</li> </ul>                          | Written Answers |
|         | Total (12)                   | 5924        |                                       |   | nswe            |
| C.      | DPR returned to project      | authorities |                                       |   | ers to          |
| Himacl  | hal Pradesh                  |             |                                       |   | 0               |
| 29.     | Chango Yangthang (3x46.67MW) | 140         | M/s. Malana Power<br>Company Ltd.     | DPR returned on 15.12.2011 due to non-replying of various comments.   | [R/             |
| 30.     | Bara Bhangal (3x66.67)       | 200         | M/s. MPCL                             | DPR returned due to inadequate Geological investigations, environmental & wild life issues                    | [RAJYA SABHA]   |
| Uttaral | khand                        |             |                                       |   | BH              |
| 31.     | Mori Hanoi (2x31.5MW)        | 64          | Krishna Knitwear<br>Technology Ltd.   | <ul> <li>Cost is very much on higher side as<br/>such DPR returned on 16.02.2010.</li> </ul>                  | Ą               |
|         |                              |             |                                       | • Hydrology approved by CWC on 01.9.2011.   |                 |
|         |                              |             |                                       | <ul> <li>PPS received subsequently was approved<br/>by CEA on 07.9.2012.</li> </ul>                           | Unstarred       |
| 32.     | Bogudiyar Sirkari Bhyol (2   | x73 MW)     | 146                                   | M/s Goriganga Hydro Power Private Ltd.  DPR returned on 27.9.10 due to inadequacy of Geological investigation | ed Questions    |

| Sikkin | n                           |      |                                     |   |  | Wri              |
|--------|-----------------------------|------|-------------------------------------|---|--|------------------|
| 33.    | Teesta -II (4x120 MW)       | 480  | M/s. Himurja Infra<br>Pvt. Ltd.     | DP  | R returned on 11.5.2007  | Written Answers  |
| 34.    | Lethang (3x32 MW)           | 96   | M/s. KHC Hydro Project<br>Pvt. Ltd. |   | Presentation held on 12.04.2010 and not accepted for examination.  | swers to         |
|        |                             |      |                                     | <b>3</b> .1   | DPR returned on 28.4.2010.   | 0                |
| Aruna  | chal Pradesh                |      |                                     |   |  |                  |
| 35.    | Yamne-II (3X28)             | 84   | M/s. SSYEVPL                        | • 70<br>• 10<br>• 10<br>• 10<br>• 10<br>• 10<br>• 10<br>• 10<br>• 1 | DPR returned on May, 2011 due to inadequate Geological investigations at dam site, diversion tunnel, Surge shaft & power house, etc. | [30 A            |
| 36.    | Kalai-I (6x216.67+2x2 6 MW) | 1352 | M/s. MFIPL                          |   | STC recommended for resubmission of DPR after review of the scheme as per new levels.  | [30 April, 2013] |
|        |                             |      |                                     | <b>.</b> **   | DPR returned on 24.5.2012.   |                  |
| 37.    | Hutong-II (6x200 MW)        | 1200 | M/s. MFIPL                          |   | STC recommended for resubmission of DPR after review of the scheme as per new levels.  | Unstarred        |
|        |                             |      |                                     |   | DPR returned on 24.5.2012.   | Que              |
| 38.    | Heo(3x70)                   | 210  | M/s. HHPPL                          | <b>⊕</b> di<br>Ar   | DPR returned due to inadequate geological investigation at dam site, surge shaft & power house etc.                                  | Questions 257    |

| 1         | 2                           | 3      | 4                                     | 5   |
|-----------|-----------------------------|--------|---------------------------------------|---|
| 39.       | Pemashelpu (3x30 MW)        | 90     | M/s. Mechuka Hydro<br>Power Pvt. Ltd. | <ul> <li>Due to non replying of the comments and<br/>likely change in location of Dams benefits<br/>from the project, DPR of project has been<br/>returned.</li> </ul>  |
| Ю.        | Sissiri Ar. Pradesh (2x 50M | MW)100 | M/s. Soma Sissiri<br>Hydro Pvt. Ltd.  | <ul> <li>DPR received in CEA on 29.3.11. PPS<br/>approved on 21.7.11.</li> </ul>  |
|           |                             |        |                                       | <ul> <li>Presentation meeting held on 21.02.2013.  DPR could not be accepted for detailed examination as representation of State  Govt, pointed out that irrigation and drinking water component should be internal part of two project and cost of same should be included in cost of project. DPR is being returned to developer for sort out the issue with State Govt.</li> </ul> |
|           | Total (12)                  | 4162   |                                       |   |
| <b>D.</b> | Under Survey and Investig   | gation |                                       |   |
| Himac     | chal Pradesh                |        |                                       |   |
| 41        | Malana-III                  | 30     | BMD Pvt. Ltd.                         | S&I in progress   |
| 42        | Rashil                      | 130    | ABG Shipyard Ltd.                     | S&I in progress   |
| +2        |                             |        |                                       |   |

| 44     | Reoli Dugli       | 420 | L&T Power Ltd.                       | Under initial stage of S&I.  | Writi              |
|--------|-------------------|-----|--------------------------------------|--|--------------------|
| 45     | Bardang           | 114 | ABG Shipyard Ltd.                    | S&I in progress. IC revised to 126 MW.   | en 1               |
| 46     | Tidong-II         | 70  | Tidong Hydro Power<br>Ltd.           | Under initial stage of S&I. IC revised to 60 MW.   | Written Answers to |
| Uttara | khand             |     |                                      |  | to                 |
| 47     | Mapang -Bogidiyar | 200 | GVK-L&T Ltd.                         | S&I in progress  |                    |
| Sikkir | n                 |     |                                      |  |                    |
| 48     | Suntaleytar       | 40  | ShreyaPowertech Pvt. Ltd             | S&I in progress  |                    |
| 49     | Teesta-I          | 320 | Himalayan Green<br>Energy Pvt. Ltd.  | MoEF has given permission for S&I and TOR would be suggested by MoEF on completion of S&I. I.C. revised to 280 MW. | [30 April, 2013]   |
| Aruna  | chal Pradesh      |     |                                      |  | )013]              |
| 50     | Kangtanshiri      | 80  | Rajratna Energy<br>Holdings Pvt. Ltd | IC revised from 35 MW to 80 MW.<br>S&I in progress   | 7                  |
| 51     | Mago Chhu         | 96  | SEW Energy                           | S&I in progress  | Unstarred          |
| 52     | New Melling       | 96  | SEW Energy                           | S&I in progress  | irrea              |
| 53     | Rho               | 141 | SEW Energy                           | Capacity likely to be revised to 141 MW from 60 MW. S&I in progress.   | Questions          |
| 54     | Yamne-I           | 60  | Yamne power Pvt Ltd                  | S&I in progress  | ions               |
| 55     | Pauk              | 145 | Valcan Energy Pvt Ltd                | S&I held up. Developer unable to access the site due to land dispute problem.                                      | 259                |

| 1          | 2                | 3   | 4                                    | 5   |
|------------|------------------|-----|--------------------------------------|---|
| 56         | Tato-I           | 186 | Valcan Energy Pvt Ltd                | S&I held up. Developer unable to access the site due to land dispute problem.   |
| 57         | Rapum            | 80  | Rajratna Energy<br>Holdings Pvt. Ltd | I.C. has been revised to 80 MW from 40 MW.                                      |
| 58         | Par              | 65  | KVK Energy & Infrastructure Ltd      | S&I in progress.  |
| 59         | Dardu            | 60  | KVK Energy & Infrastructure Ltd      | S&I in progress.  |
| <b>3</b> 0 | Toru             | 90  | KVK Energy & Infrastructure Ltd      | S&I in progress.  |
| 51         | Jameri           | 50  | KSK Energy Ventures<br>Ltd           | S&I in progress. I.C. likely to be revised to 90 MW from 50 MW.                 |
| 62         | Dinchang         | 360 | KSK Energy Ventures Ltd              | S&I in progress   |
| 3          | Marjingla lower  | 48  | Energydevelopment<br>Co. Ltd         | S&I in progress   |
| 54         | Marjingla        | 60  | Energydevelopment<br>Co. Ltd         |   |
| 55         | Hirit Korang     | 30  | SMEC india Pvt. Ltd.                 | S&I in progress   |
| 56         | Lower Yamne St-I | 50  | Yamne Power Pvt. Ltd                 | S&I held up. Allotted to M/s Yamne Power Pvt. Ltd. MOU likely to be terminated. |

| 67 | Lower Yamne St-II | 40   | Yamne Power Pvt. Ltd          | S&I held up. Allotted to M/s Yamne Power Pvt. Ltd. MOU likely to be terminated.  | Written Answers to  |
|----|-------------------|------|-------------------------------|--|---------------------|
| 68 | Anjaw             | 280  | Athena Energy Venture (P) Ltd | S&I in progress.   | , An                |
| 69 | Gimiliang         | 99   | Sai Krishnodaya Ind.(P)Ltd.   | DPR Prepared •   | swei                |
| 70 | Raigam            | 96   | Sai Krishnodaya Ind.(P)Ltd.   | DPR Prepared   | rs tc               |
| 71 | Tidding-I         | 96   | Sai Krishnodaya Ind.(P)Ltd.   | S&I in progress  | •                   |
| 72 | Tidding-II        | 68   | Sai Krishnodaya Ind.(P)Ltd.   | S&I in progress  |                     |
| 73 | Emra-I            | 275  | Athena Energy Venture (P) Ltd | S&I in progress  |                     |
| 74 | Tsa Chu -1 Lower  | 50   | Energydevelopment Co. Ltd     | S&I in progress  |                     |
| 75 | Tsa Chu - II      | 90   | Energydevelopment Co. Ltd     | S&I in progress  | [30                 |
| 76 | Para              | 55   | Coastal Projects Pvt. Ltd.    | S&I in progress  | [30 April, 2013]    |
| 77 | Rebby             | 30   | Coastal Projects Pvt. Ltd.    | S&I in progress  | il, 20              |
| 78 | Digin             | 46   | Patel Hydro Power Pvt.Ltd.    | S&I in progress  | )13]                |
| 79 | Meyong            | 38   | Patel Hydro Power Pvt.Ltd.    | S&I in progress  |                     |
| 80 | Subansiri Middle  | 1600 | Jindal Power Ltd.             | S&l in progress  | $U_n$               |
| 81 | Subansiri Upper   | 2000 | KSK Energy Ventures Ltd       | S&I in progress  | stari               |
| 82 | Kameng Dam        | 600  | KSK                           | Review of submergence of Seppa town. IC revised to 480 MW.   | Unstarred Questions |
| 83 | Kapakleyak        | 160  | Energy Development Co. Ltd.   | Scheme has been split in three stages and renamed as Pachuk-I (84 MW), Pachuk-II Lower (45 MW) and Pachuk-II (60 MW). S&I completed. | estions 261         |

| 1      | 2                     | 3           | 4                             | 5   |
|--------|-----------------------|-------------|-------------------------------|---|
| 84     | Naba                  | 1000        | Abir Infrastructure Pvt. Ltd. | S&I in progress   |
| 85     | Nalo                  | 360         | Coastel Infra. Pvt. Ltd.      | S&I in progress   |
| 86     | Oju-I                 | 700         | Navayuga Engg. Co. Ltd.       | S&I in progress   |
| 87     | Oju-Ⅱ                 | 1000        | Navayuga Engg. Co. Ltd.       | S&I in progress   |
| 88     | Emini                 | <i>5</i> 00 | Reliance Power Ltd.           | S&I in progress   |
| 89     | Amulin                | 420         | Reliance Power Ltd.           | S&I in progress   |
| 90     | Attunli               | 500         | Jindal Power ltd              | S&I in progress   |
| 91     | Mihumdon              | 400         | Reliance Power Ltd.           | S&I in progress   |
| 92     | Emra-II               | 390         | Athena Energy Ventures Ltd.   | S&I in Progress. I.C. revised to 216 MW                                 |
| 93     | Pakke                 | 110         | Energy Development Co. Ltd.   | Project allotted as Pakke Bung-I (40 MW) to developer. S&I in progress. |
| 94     | Papu                  | 200         | Indiabull Real Estate Ltd.    | S&I in progress. Capacity revised to 90 MW.                             |
| 95     | Utung                 | 100         | KSK electricity India Ltd     | S&I in'progress.  |
| Assam  |                       |             |                               |   |
| 96     | Karbi Intermediate St | 60          | JV of ILFS & GoA.             | S&I in progress   |
| Meghal | laya                  |             |                               |   |
| 97     | Kyanshi St-II         | 450         | JV of GOMe & JPPVL            | JV OF GOMe & JPPVL, MOU yet to signed.                                  |

| 98    | Simsang  | 65    | JV of GOMe & Seven<br>Sisters Energy Development<br>Company | Project to be developed as JV between GoMe & Seven Sisters Energy Development Company. MOA yet to be signed. | Written Ans      |  |
|-------|--|-------|---|--|------------------|--|
| 99    | Umduna   | 57    | ETA Star Infrastructure Ltd                                 | S&I in progress. I.C. revised to 90 MW.  | Answers          |  |
| 100   | Umjaut   | 69    | ETA Star Infrastructure Ltd (JV)                            | S&I almost completed. DPR under preparation.   | to               |  |
|       | Total (60)   | 15129 |   |  |                  |  |
| E     | E Hydro Electric Schemes which are yet to be taken up for Survey & Investigation |       |   |  |                  |  |
| Himac | hal Pradesh  |       |   |  |                  |  |
| 101   | Yangthang Khab   | 261   | Yangthang Power Ventures                                    |  | [30,             |  |
| 102   | Rupin  | 39    | Bajrang Power & Ispat Ltd.                                  |  | [30 April, 2013] |  |
| 103   | Dhamwari Sunda   | 70    | Dhamwari Power Co.Ltd.                                      |  | 2013             |  |
| 104   | Dugar  | 236   | Tata Power  |  | رت ،             |  |
| 105   | Purthi   | 300   | Reliance Power  |  | $U_n$            |  |
| 106   | Tinget   | 81    | AMR-MITRA JV  |  | Unstarred        |  |
| 107   | Lara Sumta   | 104   | Reliance Power  |  |                  |  |
| 108   | Sumte Kothang  | 130   | Reliance Power  |  | Questions        |  |
| 109   | Telling  | 94    | Reliance Power  |  | ons              |  |
| 100   | Shangling  | 44    | Reliance Power  |  | 263              |  |
|       |  |       |   | Till til til til til til til til til til   | <b>S</b>         |  |

| 1      | 2  | 3   | 4                           | 5 | 14                 |  |
|--------|--|-----|-----------------------------|---|--------------------|--|
| Uttara | 1         2         3         4         5           Uttarakhand           111         Urthing Sobla         280         Reliance Energy           112         Hanoi Tiuni HEP         60         Sunflag Industries Ltd.           113         Rambara         76         M/s Lanco           Sikkim |     |                             |   |                    |  |
| 111    | Urthing Sobla  | 280 | Reliance Energy             |   |                    |  |
| 112    | Hanoi Tiuni HEP  | 60  | Sunflag Industries Ltd.     |   |                    |  |
| 113    | Rambara  | 76  | M/s Lanco                   |   |                    |  |
| Sikkii | n  |     |                             |   |                    |  |
| 114    | Rangyong   | 117 | BSCPL-SCL JV                |   |                    |  |
| 115    | Thangchi (Lachung)   | 99  | Lachung Power               |   |                    |  |
| 116    | Bimkyong   | 99  | Teesta Power                |   |                    |  |
| 117    | Вор  | 99  | Chungthang Power            |   |                    |  |
| 118    | Talem  | 75  | Shyam Energy                |   | 1 <sup>2</sup> - 1 |  |
| 119    | Sada Mangder   | 71  | Gati Infrastructures        |   |                    |  |
| Aruna  | ichal Pradesh  |     |                             |   |                    |  |
| 120    | Thingbuchu   | 60  | Ar. Pr. Mega Power Projects |   |                    |  |
| 121    | Lachung  | 40  | Coastal Projects            |   |                    |  |
| 122    | Phanchung  | 56  | Indiabull                   |   | ¥.                 |  |
| 123    | Tarang Warang  | 36  | Indiabull                   |   | j                  |  |
| 124    | Papu Valley  | 48  | Vensar Construction         |   |                    |  |
|        |  |     |                             |   |                    |  |

| 125   | Kameng- II (Bharali-II)         | 600    | Mountain Fall India Pvt.Ltd. |  |
|-------|---------------------------------|--------|------------------------------|--|
| 126   | Nazong                          | 60     | KSK Energy Ventures Ltd.     |  |
| 127   | Khuitam                         | 66     | Adishankar Power Pvt. Ltd.   |  |
| 128   | Dimijin                         | 40     | KSK Energy Ventures          |  |
| 129   | Saskangrong                     | 45     | Patel Engineering Ltd.       |  |
| 130   | Paynor                          | 80     | Rajratna Energy holding      |  |
| 131   | Jarong                          | 90     | CESC Ltd.                    |  |
| 132   | Simang-I                        | 67     | Adishankar Power Pvt. Lid    |  |
| 133   | Simang-II                       | 66     | Adishankar Power Pvt. Ltd    |  |
| 134   | Tagurshit StII                  | 27.5   | Chadalavada Const. (P) Ltd.  |  |
| 135   | Pango                           | 96     | Meenakshi Power Ltd.         |  |
| 136   | Tipang                          | 45     | IL&FS Renewable Energy Ltd.  |  |
| ~     | Total (36)                      | 3857.5 |                              |  |
| GRAND | Grand Total of A, B, C, 40991.5 |        |                              |  |
| D & E | D & E (136)                     |        |                              |  |

Unstarred Questions

Written Answers to

[30 April, 2013]